

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination of the Officers posted as Civil Judge (Sr. Div.)-I and Civil Judge (Jr. Div.)-I (Permanent Courts) to attend the “Webinar on Mediation for Referral Judges on 5th July, 2020 at 10.30 A.M. to 1.00 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to direct all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi to nominate the Officers posted as Civil Judge (Sr. Div.)-I and Civil Judge (Jr. Div.)-I (Permanent Courts) from their Judgeships to attend the “**Webinar on Mediation for Referral Judges**” on **5th July, 2020 at 10.30 A.M. to 1.00 P.M.**

You are, therefore, requested to nominate the Officers posted as Civil Judge (Sr. Div.)-I and Civil Judge (Jr. Div.)-I (Permanent Courts) from your Judgeship and direct the nominated Officers to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

This is for your information and needful.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 1641 _____/Apptt.

Dated, Ranchi, the 15/06/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3290/JAJ dated 09.06.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court’s website.


15/06/2020
Registrar (Administration)